

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

CCP No.142/89 in
OA 1624/88.

52
May 25, 1993.

SHRI K.L. MURADIA

Vs. U.O.I. & ANR.

This C.C.P. is in respect of interim order made in O.A. No.1624/88. As the said O.A. has been dismissed today, this C.C.P. No.142/89 does not survive and the contempt notice is hereby discharged.

B.N. Dhoundiyal
(B.N. DHOUNDIYAL) 2575793
MEMBER (A)

V.S. Malimath
(V.S. MALIMATH)
CHAIRMAN.